

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 18972/2018

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

Date : 16-07-2019 This petition was called on for hearing today.

For Petitioner(s) Ms. Baby Devi Bonia, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps for the service of notice by usual mode to respondent No.3 shall be taken by the learned counsel for the petitioners within a period of two weeks.

List again on 20.11.2019.

SURINDER S. RATHI
Registrar

MG